	T _O		Tot	3 Fin	Uns		29	2 Pin	Fin						S.No		
cai Ciaillis I ally	Total Claims Tally		Total of - 02	Financial Creditors	Unsecured		29	in a Class Home	Financial Creditor		Total of - 03	Financial Creditors			Creditors	Namoofito	
														Keceipt	Date of		Detail Rre
1,672.93		19.67				719.30				933.96				Claimed	Amount		Rreceived
1,322.11		19.67				719.30				583.14		-		Admitted	Amount of		
		Form				Form CA				Form C				Claim	Nature of		Details
	c	•				0				0				guarantee	Amount		Details of claim admitted
,										,				Party			mitted
100.00	1.49					54.41				44.11				Voting Share	% of		
	0					0				•				t claim	Amount of Contingen		
	0					0			0	,		-		may be set oof	any mutual dues, that	Amount of	
350.82	0					0			350.82					aliaci velilication	Amount of claim		•
	0 Annexure-4	this category.	attachment of	senarate	Diease see the	Annexure-2	attachment of	Please see the separate	350.82 Annexure -01	this category.	separate	Please see the	•		Remarks if any		

Total Secured and Un Secured Financial Creditors who have voting rights



ANNEXURE-4

Name of the Corporate Debtor: Venkat Estates Private Limited

Date of Commencement of CIRP - 04.06.2025 Case No. CP (IB) 88/BB/2025

List Creditors As on 09.07.2025

List of Un Secured Financial Creditors [USFC]

		Rr	Rreceived		Details	Details of claim admitted	itted				
S.No	Name of the Creditors	Date of Receipt	Amount Claimed	Amount of Claim Admitted	Nature of Claim	Amount Whethe covered by Related guarantee Party	Whether Related Party	% of Voting Share	Amount of Contingent	# 4	# # A
н н	Praveen kumar	02.07.25	11.07		Form C - Advance 11.07 given for Flat Booking	0	No	0.84%		0	0 00
N	Nithesh Kumar	05.07.25	8.6		Form C - Advance 8.6 given for Flat Booking	0	N _o	0.65%		0	0
	Total Claims Tally		19.67	19.67				1.49%			

The Countary under Chap

CS Raghuhathan Rhehmesamy
M.Com, FCMA, FCS, FIP
Resolution Professional
NCLT Case No. CP/IB/88 of 2025